

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
IB-105/ND/2024

IN THE MATTER OF:
Mr. Subhash Gupta

...PETITIONER

Section
U/s 94 of IBC Code, 2016

Order delivered on 08.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant:
For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought time to file the guarantee deed. Time prayed for is granted. List the matter on **09.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)